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## RAJYA SABHA

Friday, the 3rd April, 1992/14 Chaitra, 1914 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

## MEMBERS SWORN

1. Shri A.S. Chowdhri. . . .

(Andhra Pradesh)

- 2. Shrimati Renuka Chowdhury. . . . (Andhra Pradesh)
- 3. Shri N. Giri Prasad. . . .

(Andhra Pradesh)

4. Shri V. Hanumantha Rao. . . .

(Andhra Pradesh)

- 5. Shri V. Rajcshwar Rao. . . . (Andhra Pradesh)
- 6. Shri G. Prathapa Reddy. . . .

(Andhra Pradesh)

- 7. Shri Matang Sing. . . . (Assam)
- 8. Shri Tara Charan Mazumdar. . . .

(Assam)

- 9. Shri Maheshwar Singh. . . .
  - (Himachal Pradesh)

10. Shrimati Margaret Alva. . . .

(Karnataka)

- 11. Shri K.R. Jayadcvappa. . . . (Karnataka)
- 12. Shri Gundappa Korwar. . . .

(Karnataka)

- 13. Shri Sachidananda. . . . (Karnataka)
- 14. Shri M.A. Baby. . . . (Kerala)
- 15. Shri B.V. Abdulla Koya. . . .

(Kerala)

16. Shri Thennala Balakrishna

Pillai. . . . (Kerala)

- 17. Shri Vizol. . . . (Nagaland)
- 18. Shri Sudhir Ranjan

Mazumdar. . . . (Tripura)

## WELCOME TO NEW MEMBERS

MR. CHAIRMAN: Hon. Members, just now the newly elected Members have taken oath and their seats in the House. It gives me great pleasure to congratulate them and extend to them a very warm welcome. . (Interruptions), . . on behalf of this House and on my own behalf.

Some of the Members have been reelected and they need no introduction to the procedure, conventions and traditions of the House. Others who are new to the House will, I am sure, very soon acquaint themselves with the spirit and the content of parliamentary procedure and practice. I have every confidence that those who have now joined us will contribute in a manner as would enrich the proceedings of the House, enhance its prestige and serve to take our great country forward.

With these few words, I once again welcome the new Members and wish them every success in the months and years ahead.

Papers to be laid on the Table of the House. (Interruptions)

[The Deputy Chairman in the Chair]

SHRI V. GOPALSAMY (Tamil Nadu): A blatant violation has been committed by the Chief Minister of Tamil Nadu. (Interruptions)

THE DEPUTY CHAIRMAN: No, no. I am not allowing. Papers to be laid on the Table of the House. Mr. M.M. Jacob.

SHRI V. GOPALSAMY: Madam,. . . (Interruptions)

THE DEPUTY CHAIRMAN: I am not allowing. Nothing will go on record. (*Interruptions*) Please sit down. Papers to be laid on the Table.

SHRI V. GOPALSAMY\*

THE DEPUTY CHAIRMAN: I will not permit. I am not permitting.

SHRI V. GOPALSAMY:\*

THE DEPUTY CHAIRMAN: Mr. Gopalsamy, please. I am telling you very politely that I have asked Mr. Jacob to lay the papers on the Table of the House. You are not Mr. Jacob. Please take your seat.

SHRI V. GOPALSAMY: I am Gopalsamy!

THE DEPUTY CHAIRMAN: Please sit down then.

## PAPERS LAID ON THE TABLE

- I. Accounts (1989-90) of the University of Delhi and related papers.
- II. Report and Accounts (1989-90) of the Board of Apprenticeship Training (Northern Region), Kanpur and related papers.
- III. Report and Accounts (1989-90) of the National Book Trust of India, New Delhi and related papers.